

DIVISION BENCH  
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/75(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>GOVERNOR OF WEST BENGAL VS WEST BENGAL CERAMIC DEVELOPMENT CORPORATION LTD</b>
UNDER SECTION	<b>SEC. 271-273</b>

**Appearances (via video conferencing/physically)**

Mr. Rantu Kumar Das, PCS : For Petitioner

Mr. Ankit Chaurasia, Adv. : For Respondent

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. Notice accepted by Ld. Counsel appearing for respondent. Reply affidavit, if any, be filed within two weeks.
3. Post this matter thereafter on **21/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**